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Title: Need to sanction the proposal of Maharashtra Government for repair, renovation & restoration of Water Bodies in the State.

**SHRI HARIBHAI JAWALE (RAVER):** The Department of Water Resources of Maharashtra Government had sent a proposal to the Ministry of Water Resources, Government of India for repair, renovation & restoration (RRR) of Water Bodies. In this proposal, Maharashtra Government had included works under RRR Scheme of 741 Water Bodies within the Maharashtra State amounting to Rs. 399.12 Crores. This proposal had been sanctioned by TAC of the Department of Water Resource of Government of Maharashtra and forwarded to Ministry of Water Resources, Government of India. Concerned Officers of Maharashtra State and Ministry of Water Resources, Government of India make follow-ups for releasing funds to this proposal. But till date the funds for this proposal has not been released. Queries raised in this regard by Ministry of Finance had been solved already by the concerned agencies. State Government and Ministry of Water Resources, Government of India has been repeatedly requesting to relevant officer of Ministry of Finance for releasing fund.

There is tremendous requirement of Renovation and Repairing of damaged Water bodies in Maharashtra State. In some Drought Prone areas, Damaged Water bodies are sole source of drinking water for villagers. Due to Damaged Water Bodies, storage of water which is the special purpose of scheme is not fulfilling. All the damaged water-bodies should be repaired and should be enabled to store water to overcome all water-related problems in the State.

Through this Hon'ble House, I request the Ministry for releasing funds for sanctioned proposal of the Department of Water Resources of Government of Maharashtra under the scheme of Repair, Renovation and Restoration of Water Bodies at the earliest.